

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

OFFICE ORDER

The following officials are hereby detained during **Summer Vacations – 2023** w.e.f. **12.06.2023 to 30.06.2023** with the directions to report to the Branch-in-charge, Digitization Section (Central), THC, Delhi:

Sl. No.	Name & EC	Place of Posting
1	Sh. Satpal EC:13554	JA in the ACR Cell (Central), Tis Hazari Courts
2	Sh.Pardeep Kumar Bhatti EC:15407692	JJA in the Administration Branch – I (Central), Tis Hazari Courts
3	Sh. Divyanshu Kumar EC:80237513	JJA in the Administration Branch – I (Central), Tis Hazari Courts
4	Sh. Vicky EC:58795057	JJA in the Administration Branch – II (Central), Tis Hazari Courts
5	Sh. Pankaj EC:28003899	JJA in the Administration Branch – II (Central), Tis Hazari Courts
6	Sh. Vishal Upadhyay EC:23691585	JJA in the Administration Branch – II (Central), Tis Hazari Courts
7	Sh. Amit Kumar EC:38244604	JJA in the BMC Cell (Central), Tis Hazari Courts
8	Sh. Man Mohan EC:61707603	JA in the Care Taking Branch (Central), Tis Hazari Courts
9	Sh. Ravinder Kumar EC:13733	JA in the Child Witness Room (Central), Tis Hazari Courts
10	Sh. Navdeep Choudhary EC:78853737	JJA in the CMM Office (Central), Tis Hazari Courts
11	Sh. Gurminder Singh EC:13097	JA in the Accounts Branch (Central), Tis Hazari Courts
12	Sh. Kamal Kishor EC:71789775	JA in the Computer Branch (Central), Tis Hazari Courts
13	Sh. Kuldeep Kumar EC:86758400	JA in the Computer Branch (Central), Tis Hazari Courts
14	Sh. Chandan Assiwal EC:87795524	JJA in the Computer Branch (Central), Tis Hazari Courts
15	Sh. Devinder Kumar EC:90712105	JJA in the General Branch (Central), Tis Hazari Courts
16	Sh. Jitender Kumar EC:13796	JA in the Accounts Branch (Central), Tis Hazari Courts
17	Sh. Sumit Shokeen EC:68542191	JJA in the General Branch (Central), Tis Hazari Courts
18	Sh. Harjeet Singh EC:32856008	JJA in the Judicial Branch (Central), Tis Hazari Courts
19	Sh. Gaurav Singh EC:69117746	JJA in the Judicial Branch (Central), Tis Hazari Courts
20	Sh. Ajay Bhargava EC:17402693	JA in the Accounts Branch (Central), Tis Hazari Courts
21	Sh. Vipin Gautam EC:34637886	JJA in the Mediation Centre (Central), Tis Hazari Courts
22	Sh. Ajay Kumar EC:53489052	JA in the Promotion Cell (Central), Tis Hazari Courts
23	Sh. Jagvinder Singh EC:13800	JA in the Protocol Branch (Central), Tis Hazari Courts
24	Ms. Seema EC:56728646	JJA in the Purchase Cell (Central), Tis Hazari Courts
25	Sh. Anand Kumar EC:91235023	JA in the Accounts Branch (Central), Tis Hazari Courts

Sl. No.	Name & EC	Place of Posting
26	Sh. Saurav Panwar EC:87712344	JJA in the Purchase Cell (Central), Tis Hazari Courts
27	Ms. Geeta Vashisht EC:60744588	JJA in the Receipt & Issue Branch (Central), Tis Hazari Courts
28	Sh. Sujay Samrendra EC:56224770	JJA in the Receipt & Issue Branch (Central), Tis Hazari Courts
29	Sh. Jaidev EC:59411243	JJA in the Recruitment Cell (Central), Tis Hazari Courts
30	Sh. Devender Kumar EC:46190010	JJA in the Accounts Branch (Central), Tis Hazari Courts
31	Sh. Rajinder Kumar Mehra EC:55746743	JA in the RTI First Appellate Authority (Central), Tis Hazari Courts
32	Sh. Sandeep Kumar EC:10091023	JA in the Video Conferencing Room (Central), Tis Hazari Courts
33	Sh. Kush Kumar EC:78628517	JJA in the Accounts Branch (Central), Tis Hazari Courts
34	Sh. Ajay Kumar EC:87442299	JJA in the Video Conferencing Room (Central), Tis Hazari Courts
35	Ms. Kusum Sagar EC:97336861	JA in the Vulnerable Witness Room (Central), Tis Hazari Courts

- Note:** 1. All these officials shall be entitled to avail Compensatory Leaves during the remaining Calendar Year-2023 (i.e. July - 2023 to December - 2023) for the actual period of detention on the days opted by them as *Special Casual Leave* during summer vacations.
2. Branch-in-charge, Digitization Section (Central), THC, Delhi shall instruct these officials about the task to be entrusted to them during their detention. Furthermore, he shall also issue the '*Certificate of Detention*' at the end of the detention period thereby certifying the actual number of days with dates of detention of these individuals.
3. Non-compliance of the order or proceeding on leave during the detention period will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

M 23/5/23

(Narottam Kaushal)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

40690 - 760
No. _____/Deten. SV/P&T/Admn.-II/HQs/2023 Dated, Delhi the 23 / MAY / 2023

Forwarded for information and necessary action to:

1. The Chairman, IT & Digitization, Delhi District Courts.
2. Ld. Officer-in-charge (Leave), Central District, THC, Delhi.
3. Ld. Officer-in-charges concerned.
4. The Admn. Officer (Judicial) / Branch-in-charge, Computer Branch (Central), Delhi.
5. The Admn. Officer (Judicial) / Branch-in-charge, Digitization Section (Central), Delhi.
6. The Sr. Accounts Officer / DDO / Accounts Officer (Central), THC, Delhi.
7. PS to the undersigned.
8. For uploading on LAYERS
9. For uploading on Website.
10. Officials concerned.

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Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi